RAJASTHAN HIGH COURT, JODHPUR

ORDER

Date: 10/05/2022

No: Estt/HC/2022/ | 9 9

Pursuant to the Notice No. RHC/Exam Cell/Driver/2020/1278 & 1380 dated 04.03.2022 & 23.03.2022 respectively, following candidates declared successful in the recruitment to the post of Driver, are hereby appointed as Driver (Probationer Trainee) in the establishment of Rajasthan State Judicial Academy, Jodhpur on the fixed remuneration of Rs. 14600/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S.N.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./ Sub. Cat.	Place of posting
1	Babu Lal Sharma S/o Shri Tara Chand	10.06.1996	М	EWS	Jodhpur
2	Bhoopendra Singh S/o Shri Govind Singh	10.11.1987	М	General	Jodhpur
3	Shahrukh Khan S/o Shri Akbar Khan	21.08.1995	М	OBC- NCL	Jodhpur

Appointment of above mentioned candidates is subject to following conditions:-

- 1. Appointment on the post of Driver is subject to the any writ petition pending or file in future before Hon'ble High Court.
- 2. Appointment on the post of Driver is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
- 3. No candidate shall be allowed to join service until he / she provides required documents / affidavit / certificates which was / were not submitted by the candidates at the time of applying / interview.
- 4. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
- 5. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.
- 6. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
- 7. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
- 8. The incumbents must submit last Institution Character Certificate issued by the Principal / Academic Officer of the University, College or School.
- 9. The incumbents must submit two Character Certificate issued by



the responsible person (Separately) not connected with University, College or School and not related to him which is not more than six months old.

- 10. The incumbents must submit marriage certificate or affidavit in support of their marital status with number of children supported by necessary proof.
- 11. The incumbents must submit Certificate or affidavit regarding conviction / acquittal from any Court of Law in India.
- 12. Appointment of candidates on the post shall be subject to Character Verification through Police.
- 13. This provisional Appointment would be subject to verification of documents for which incumbents have to produce their original testimonials alongwith one self attested photo copy set of all documents with one passport size photograph.
- 14. Incumbents are directed to join their duties on or before 20.05.2022 in the office of Director, RSJA, Jodhpur failing which, their appointment order shall stand cancelled automatically without any further notice.
- 15. Pay of the probationer trainee Driver will be fixed in the pay Matrix Level 05 (20800-65900) after successful completion of probation period and they will be entitled to get other allowances as per rules.
- 16. They will not get T.A. and joining time for this appointment.
- 17. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

Registrar (Admn.)

No:I/A(iii)(a)(1)6/2017/ 1127

Date: 10/05/2022

Copy forwarded to the following for information and necessary action:-

- 1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. Concerned Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 4. Confidential Section, Rajasthan High Court, Jodhpur.
- Computer Cell, RHC, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
 - 6. Concerned Shri / Smt.....
 - 7. Personal file.

Registrar (Admn.)